



2026:AHC:51565

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2897 of 2026

Anand Prakash Rai

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Amrendra Pratap Singh, Santosh Kumar Shukla
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

Shri Prashant Kumar Mishra, learned Standing Counsel seeks time to obtain instructions.

Put up this case on 25.03.2026 as fresh.

March 13, 2026

Ashu

(Vikas Budhwar,J.)